NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/18/ (IB)/CB/2018

NAME OF THE PETITIONER(S)

: P.B RADHAKRISHNAN

NAME OF THE RESPONDENT(S)

: DELEO CONSTRUCTION PVT LTD

UNDER SECTION

: 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Knowl Countryt Prakish for counted for S.R. Raghwathen person

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has filed the counter; copy of which is given to the other side. Matter is posted for arguments. Put up on 21.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)